

## Declaration or Assets and Liabilities

Year-2020-21

I, **AJAY KUMAR** son of Late **Moti Lal** aged **47** Years, belonging to **Bihar Vidhan Sabha** Secretariat service and presently working as **Legislative Assembly Assistant** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

**A** Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sl. No. | Description   | Self  | Spouse name (s)<br>Smt. Vandana Kumari   | Dependant-1<br>Mayank (Son)                      | Dependant-2<br>Pranay (Son) | Dependant-3<br>(No Dependant) |
|---------|---|---|--|--|-----------------------------|-------------------------------|
| (i)     | Cash  | 5000/-  | 3000/-   | -----  | -----                       |                               |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | Salary Saving A/C No- 10839484596<br>44,634/-     | Ex. Salary Saving A/C No- 67470004000056<br>67<br>11,082/-<br>Present Salary Saving A/C No- 10839484596<br>61196/- | -----  | -----                       |                               |
| (iii)   | Bonds, Debentures and shares in Companies                                     | M.F. & Shares<br>4,16,515/-                       | Mutual Fund<br>4,09,636/-  | -----  | -----                       |                               |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          | LIC<br>4265.54/- Yearly<br>LIC<br>133/- Quarterly | LIC<br>18,578/-Yearly  | LIC<br>8694/-<br>Yearly(Closed)<br>8603/- Yearly |                             |                               |
| (v)     | Motor Vehicles (details of make, etc.)  | Passion Pro-Model-2011, BR01-BB/7901              | -----  | -----  | -----                       |                               |
| (vi)    | Jewellery (give details of weight and value)                                  | 10 gm. Gold                                       | 20 gm. Gold  | -----  | -----                       |                               |
| (vii)   | Other assets, such as values of claims / interests                            | -----   | -----  | -----  | -----                       |                               |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sl. No. | Description  | Self  | Spouse name (s)<br>Vandana Kumari  | Dependant-1<br>Mr. Mayank<br>(Son) | Dependant-2<br>Mr. Pranay (Son) | Dependant-3<br>(No Dependent) |
|---------|--|---|--|------------------------------------|---------------------------------|-------------------------------|
| (i)     | Agricultural Land<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      | -----   | -----  | -----                              | -----                           |                               |
| (ii)    | Non-Agricultural Land<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                  | -----   | 4.68 Dismil<br>Residential Land<br>Mauza-Vishunpur,<br>Khata No.-111,<br>Khesra No.-171<br>6.250 Dismil<br>Residential Land<br>Mauza-Simara-92<br>Khata No.-68,<br>Khesra No.-12 | -----                              | -----                           |                               |
| (iii)   | Buildings (Commercial and residential)<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value | -----   | -----  | -----                              | -----                           |                               |
| (iv)    | Houses / Apartments, etc.<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value              | Paternal House<br>1 Kattha 6 Dhur<br>Mauza-Dujra,<br>Khata No.-120,<br>Khesra No.-275 | Residential House<br>7 Dhur<br>Mauza-Vishunpur<br>Khata No.-111,<br>Khesra No.-110   | -----                              | -----                           |                               |
| (v)     | Other (such as interest in property)   | -----   | -----  | -----                              | -----                           |                               |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sl. No. | Description  | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding as<br>on ..... |
|---------|--|---|-----------------------------------|
| (a)     | (i) Loans from Banks   | -----   | -----                             |
|         | (ii) Loans from financial institutions   | -----   | -----                             |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with<br>government accommodation | -----   | -----                             |
|         | (b) dues to departments dealing with<br>supply of water                                    | -----   | -----                             |



|  |  |       |       |
|--|--|-------|-------|
|  | (c) dues to departments dealing with supply of electricity | ----- | ----- |
|--|--|-------|-------|

|     |  |   |       |
|-----|--|---|-------|
|     | (d) dues to departments dealing with telephones  | -----   | ----- |
|     | (e) dues to departments dealing with governments transport (including aircraft and helicopters)  | -----   | ----- |
|     | (f) Other dues, if any   |   |       |
| (b) | (i) Income Tax including surcharge<br>[Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | A/Y-2020-21<br>Tax Paid-42114/-<br>AXPPK2196P | ----- |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]  | -----   | ----- |
|     | (iii) Sales Tax [ Only in case of proprietary business]  | -----   | ----- |
|     | (iv) Property Tax  | -----   | ----- |

### C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA-1126

Gender

:-

M

(M/F)

Date of Birth

:-

0

6

0

6

1

9

7

3

(DD/MM/YYYY)

Class/Group

:-

B

(A/B/C)

Cadre

:-

BIHAR VIDHAN SABHA SACHI WALAYA

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: .....

Name of Employee: AJAY KUMAR

Designation: ASSISTANT

Department: BIHAR VIDHAN SABHA, PATNA.

Place: PATNA

Date: 04/02/21